

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 129

CP (IB) No. 181/Vol./Chd/Pb/2023

IN THE MATTER OF:
Puja Paints Pvt. Ltd.

...

Petitioner

Under Section: 59, IBC 2016

Order delivered on 03.07.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 22.08.2024.

Sd/-

Court Officer

Mamta

03.07.2024.